

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.616  
TO BE ANSWERED ON 26<sup>TH</sup> FEBRUARY, 2016**

**PUBLIC HEALTH STANDARDS**

**616. SHRI SANGANNA AMARAPPA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has laid down public health standards in the country, if so, the details thereof along with its objectives;
- (b) whether the Government issued any guidelines under the said standards for implementation in the country, if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken by the Government to ensure better implementation of the said standards in the country?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

(a) & (b): The Indian Public Health Standards Guidelines for District Hospitals, Sub-District/ Sub- Divisional hospitals, Community Health Centre, Primary Health Centre and Sub Centre, were revised in 2012 and are available at:

<http://nrhm.gov.in/nhm/nrhm/guidelines/indian-public-health-standards.html>

(c): Public health is a State subject. Under the National Health Mission (NHM), support is provided to States/UTs to inter alia strengthen their health care facilities in terms of infrastructure, human resource, drugs and equipment to IPHS based on requirements posed by the States in their Programme Implementation Plans.